NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-------------|---------|---|
| CP No. 09/15 | TP 71/16 | For hearing | 397/398 | Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors. |

| SL. NAME (IN CAPITAL) NO. & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|--|------------------------|--------------|
| 1. ARUN SRI KUMAR & NITYAKALYANI (9886720984) Keystone Partners | Peritioner | Mity' |
| 2. Abdul Ameen.M | Respondent | Abolul Ameen |

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ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. Heard the Counsel for Petitioner in part. For continuation list it on 08/03/2018.

Member (T)

Member (J)